

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

19. C.P.(IB)-477(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

**NAME OF THE PARTIES: Guardicore India Private Limited**

**Section: 59 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Avinash R. Khanolkar appeared for the Petitioner. Registry is directed to issue notice to the Registrar of Companies intimating the next date of hearing.

List the matter on **26.10.2023** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

08.09.2023

Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**